

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-695/ND/2020

IN THE MATTER OF:

M/s Finex Consultancy Services Through CS Nikita Shukla Sole Proprietor

....Applicant

Vs

M/s Yuthika Commercial Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 13.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

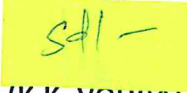
PRESENT:

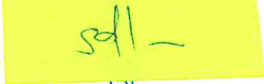
For the Applicant : Adv. Neha

For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **30.03.2020**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)